

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION No. 1512
ANSWERED ON 31ST JULY, 2026

PROGRESS AND ACHIEVEMENTS OF PMFME SCHEME

1512. SHRI PRADIP KUMAR VARMA:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether the PM Formalisation of Micro food processing Enterprises (PMFME) Scheme is being effectively implemented by Government with the objective of enhancing the competitiveness of micro food processing enterprises and connecting them to the formal economy;
- (b) if so, the details of the benefited micro enterprises, sanctioned projects and disbursed financial assistance under the scheme so far, State-wise;
- (c) whether Government has taken special initiatives to promote 'One District One Product'(ODOP)-based food processing units; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)

(a) & (b): Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up of new/ upgradation of micro food processing enterprises in the country. The Scheme aims to enhance the competitiveness of micro food processing enterprises by improving access to institutional credit, facilitating enterprise formalisation, promoting technology upgradation, strengthening branding and marketing, increasing access to common services and infrastructure, and building capacity through training and technical support.

Support to upgrade existing units or setting up of new micro units is provided through a credit linked subsidy @ 35% with maximum grant of Rs.10 lakh. The Scheme also provides support to food processing units of SHGs/ FPOs/ Cooperatives for credit-linked subsidy @ 35%, Seed Capital to Self Help Groups (SHGs), Incubation Centre, Common Infrastructure, Branding & Marketing and Capacity Building.

As on 30th June 2026, loans for 2,00,421 micro food processing enterprises have been sanctioned with approved subsidy of Rs. 5954.57 crore. Under the Seed Capital component, amount of Rs. 1438.29 crore has been sanctioned for 4,18,293 SHG members. The State-wise details are at **Annexure**.

(c) & (d): To promote local industries, the Scheme adopts One District One Product (ODOP) approach. The ODOPs are identified by States / UTs based on the agriculture production, presence of micro-food processing enterprises, Self Help Groups (SHGs)/ Farmer Producer Organisations (FPO)/ Cooperatives/ micro-enterprises engaged in processing of the ODOP. The ODOPs have been recommended by State/ UT Government and finalized by the Ministry in consultation with Ministry of Agriculture. As on 30th June 2026, ODOP have been approved for 726 Districts across 35 States/ UTs under the Scheme.

Ministry has taken various initiatives / measures to increase the scheme's uptake and to create awareness among the various stakeholders for all the products including ODOP, through National & State level awareness campaigns such as Newspaper advertisements, Radio Jingles, Exhibitions & Expos, Fairs, Buyer-Seller Meets etc. since the inception of the scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1512 FOR ANSWER ON 31.07.2026 REGARDING “PROGRESS AND ACHIEVEMENTS OF PMFME SCHEME”

State-wise details of Credit Linked Subsidy and Seed capital assistance sanctioned under the PMFME scheme

S.No.	State/UT	Credit Linked Subsidy		Seed Capital	
		Loan Sanctioned (Nos.)	Subsidy Approved (Rs. In crore)	SHG members (Nos.)	Amount Sanctioned (Rs. In crore)
1	Andaman And Nicobar Islands	18	1.03	114	0.43
2	Andhra Pradesh	9922	166.69	45842	173.12
3	Arunachal Pradesh	254	17.22	4383	13.98
4	Assam	6534	74.91	34915	105.34
5	Bihar	32100	753.01	24636	87.70
6	Chandigarh	5	0.21	0	0.00
7	Chhattisgarh	1941	84.04	10914	14.13
8	Dadra And Nagar Haveli And Daman And Diu	12	0.42	13	0.02
9	Delhi	363	10.00	0	0.00
10	Goa	157	6.12	2077	7.77
11	Gujarat	1949	124.24	7185	18.39
12	Haryana	1989	129.02	1675	6.10
13	Himachal Pradesh	2826	70.39	15602	58.67
14	Jammu And Kashmir	2704	58.01	1694	6.18
15	Jharkhand	5442	114.29	6159	20.72
16	Karnataka	10289	393.97	19054	74.91
17	Kerala	9865	265.16	6802	21.49
18	Ladakh	104	5.14	651	1.82
19	Lakshadweep	0	0.00	0	0.00
20	Madhya Pradesh	15946	538.80	15259	48.54
21	Maharashtra	31236	923.43	59403	212.97
22	Manipur	318	22.01	1024	3.72
23	Meghalaya	269	4.78	5725	18.13
24	Mizoram	91	3.56	2641	10.11
25	Nagaland	509	9.14	6165	15.30
26	Odisha	3921	117.63	34207	102.02
27	Puducherry	231	5.45	1986	7.68
28	Punjab	3506	298.05	1404	4.36
29	Rajasthan	1786	104.13	7857	27.03
30	Sikkim	76	2.12	2832	11.29
31	Tamil Nadu	19328	463.51	36697	141.42
32	Telangana	7826	119.81	29973	117.32
33	Tripura	380	10.14	5209	19.95
34	Uttar Pradesh	26465	972.27	8511	25.97
35	Uttarakhand	1258	39.96	9349	31.27
36	West Bengal	801	45.92	8335	30.44
	Grand Total	200421	5954.57	418293	1438.29
